

LOK SABHA
UNSTARRED QUESTION NO. 4329
TO BE ANSWERED ON 7th January, 2019

DSF Oil and Gas Fields

4329. ADV. NARENDRA KESHAV SAWAIKAR:

PROF. PREM SINGH CHANDUMAJRA:

SHRIMATI VEENA DEVI:

SHRI ASADUDDIN OWAISI:

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government is expecting a revenue of Rs. 45000 crore as royalty, taxes and profit from 25 DSF oil and gas fields and if so, the details thereof;
- (b) whether the Government is expecting a revenue of Rs. 9000 crore from fields bid out in DSF I with first oil expected in 2020 and if so, the details thereof;
- (c) whether the Government has deferred the auction of 25 oil and gas fields by one month that hold resources worth an estimated Rs. 1 lakh crore because resources would translate into higher revenue for the Government by way of increased royalty paid on production, taxes and profit on petroleum and if so, the details thereof;
- (d) whether ONGC will focus on big fields or focus on small and marginal fields to minimise their expenditure and if so, the details thereof along with any consultations held with ONGC in this regard;
- (e) the details of new gas reserve identified by public/private sector oil companies along with total quantity of gas reserves identified upto March, 2018;
- (f) whether commercial production of the gas has not been started from these reserves so far and if so, the details thereof and the reasons therefor, State/company/block-wise; and
- (g) whether there is any proposal to shift the country to a gas based economy and if so, the details thereof along with states that have objected to explore gas in their States as it adversely affects fertility of land?

Answer

पेट्रोलियम एवं प्राकृतिक गैस मंत्रालय में मंत्री

(श्री धर्मेंद्र प्रधान)

**MINISTER IN THE MINISTRY OF PETROLEUM & NATURAL GAS
(SHRI DHARMENDRA PRADHAN)**

(a) & (b): A gross estimated revenue of Rs.45000 crore is anticipated under Discovered Small Field Bid Round-II from 25 Contract Areas; and Rs.9000 crore under Discovered Small Field Bid Round-I from 30 Contract Areas. The gross estimated revenue is based on estimates of oil and gas hydrocarbon in place reserves, assumption in terms of hydrocarbon recovery factor, hydrocarbon sale price, etc., from 25 Contract Areas considering project life of 15 years. However, actual revenue realization from these fields may vary based on actual award of Contract Areas; development strategy adopted by the contractor; actual production realized; and techno-economics of the individual field, etc.

(c) The last date of bid submission under Discovered Small Field Round-II has been extended by one month, i.e., by 18.01.2019, on account of requests received by the prospective bidders.

(d) Under the DSF Policy, only those hydrocarbon discoveries of National Oil Companies which could not be monetized for a long period of time are offered for bidding. The ONGC is continuing to make endeavours to optimize production from its operational fields, be it big fields or small fields.

(e) The total gas accretion of ultimate reserves in financial year 2017-18 is 83.74 Billion Cubic Meter(BCM) and the total gas ultimate reserves established by the public/private sector oil companies in the country as on 1.4.2018 is 2313 BCM.

(f) Commercial production from most of the newly identified reserves is yet to commence as the time required for development of hydrocarbon discoveries varies from

3 to 8 years depending upon various factors such as location/size of discovery, availability of infrastructure facility besides other oil fields services.

(g) Government has taken steps for development of gas based economy in the country which include plan for expansion in natural gas supply with the help of additional domestic gas production, expansion of Re-gasified Liquefied Natural Gas (RLNG) terminals in East and West coast of the country, nationwide gas grid including North Eastern States and policy initiatives for the promotion of use of natural gas, i.e., clean fuel by all sectors of the economy. For all exploration activities in the onland blocks, the respective State Government grants Petroleum Exploration Licence (PEL).
